Under nutrition is a multi dimensional problem and requires action on various fronts such as food security, poverty, health care, drinking water and sanitation, female literacy etc. Various efforts are being undertaken under National Health Mission to address malnutrition along with other schemes/programmes such as Integrated Child Development Services (ICDS), Mid-Day Meal Scheme, Rajiv Gandhi Schemes for Empowerment of Adolescent Girls (RGSEAG) namely SABLA, Indira Gandhi Matritva Sahyog Yojna (IGMSY) as direct targeted interventions. Besides, indirect multi-sectoral interventions include Targeted Public Distribution System (TPDS), National Horticulture Mission, National Food Security Mission, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Nirmal Bharat Abhiyan, National Rural Drinking Water Programme etc. All these schemes have potential to address one or other aspect of Nutrition.

(d) As per the Twelfth Five Year Plan, the target has been set for reducing underweight prevalence in under three children to half by 2017 of its level in NFHS-3 (2005-06) *i.e.* 20.2 per cent by 2017.

## Sale of sub-standard mineral water

- 593. SHRI T. K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government is aware of the fact that unlicensed and sub-standard mineral waters are on sale; and
- (b) if so, the number of complaints received by Government during last three years and action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Some instances of sale of mineral water/packaged drinking water not conforming to the standards prescribed under the Food Safety and Standards Act, 2006 and Regulations thereunder and unlicensed packaged water, have come to the notice of Food Safety and Standards Authority of India (FSSAI).

(b) As per information made available by the State/UT Governments, the number of samples of packaged drinking water and mineral water tested, samples found to be not conforming to the prescribed standards and action taken during last two years are as under:

Year	No. of samples	No. of samples	No. of	Conviction
	analysed	found to be	Prosecutions	
		non-conforming	Launched	
2013-14	2977	577	169	4
2014-15	806	226	130	30

The data on packaged drinking water and mineral water tested was not compiled for 2012-13. The FSSAI regularly sensitises the State Food Safety Commissioners including through written communications and in the meetings of the Central Advisory Committee of the FSSAI.

## Operationalisation of AIIMS like institutes

594. SHRI AVINASH RAI KHANNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of new AIIMS like institutes which have become fully operational so far;
- (b) whether there has been any delay in making such institutes operational, if so, the reasons therefor;
- (c) whether the functional institutes have filled all faculty positions against sanctioned strength, if not, the reasons therefor;
- (d) whether it is a fact that some faculty members have left these institutes citing various reasons including under utilisation of their services; and
- (e) what are the steps taken by Government for early operationalisation of these institutes and filling vacant positions?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) At present, there are 6 new AIIMS like institutes which are functional as under:-

AIIMS- Bhubaneswar, AIIMS- Bhopal, AIIMS- Jodhpur, AIIMS- Patna, AIIMS- Raipur and AIIMS- Rishikesh

Regular batches of MBBS since 2012 are started in all six new AIIMS. B.Sc. (Nursing) courses have also started since 2013. OPD, IPD and OT services are functional in all AIIMS.